NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

(24)

| ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/10/2017 AT 10.30 AM | |
|---|--------------------------|
| PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL | |
| APPLICATION NUMBER | : |
| PETITION NUMBER | : CP/82/2017 |
| NAME OF THE PETITIONER(S) | : BPL TELECOM PVT LTD |
| UNDER SECTION | : 66 |
| S.No. Name (in Capital) | Represented by Signature |

ORDER

Counsel for Applicant

Counsel for the applicant present and prayed time for making submissions. Time extended at request. Put up on 31.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc

SRINIVASAN'M)